

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-830(PB)/2018

IN THE MATTER OF:

Rachna Agarwal

.... Applicant/petitioner

Vs.

Keltech Infrastructure Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.07.2018

Coram:

Dr. Deepti Mukesh

Hon'ble Member(Judicial)

Sh. S. K Mohapatra,

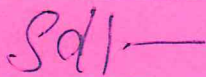
Hon'ble Member (Technical)

PRESENTS

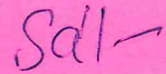
For the Applicant/petitioner : -

ORDER

None appears on behalf of the applicant, in the interest of justice, hearing is deferred to 30.07.2018.


Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

16.07.2018
Aarti